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(3) Changes in institutions including development agencies as well as people's organizations.

(4) Establishment of National Coordinating Committees, wherever «uch Committees do not exist, at the highest political level, to guide and coordinate activities of national institutions that will implement projects and programmes in agrarian reform and rural development.

(5) Completion of the framework of a national plan of action for agrarian reform and rural development.

(6) A series of first-phase national programmes, where such programmes have not already been initiated, especially in the fields of income-generating projects in poverty areas, training of local personnel in key-subject-matter areas, small farmers group action, $_{\rm e}$ tc.

(7) Establishment of benchmarks of physical, social and economic indicators in at least certain key programmes or project areas.

(8) Special attention to developing programmes in organising rural wo men and bringing them mor_e mean ingfully into thg mainstream of rural development.

(9) Possibilities of technical and economic cooperation among deve loping countries in the ^{fie}ld of agra rian reform and rural development.

Maintenance of schools in Delhi

*56. SHRI BISHAMBHAR NATH PANDE: SHRI KRISHNA NAND JOSHI:

Will the Minister of EDUCATION

be pleased to state:

(a) whether it is a fact that many Government recognisedlaided schools in Delhi are housed in ramshackle buildings at present;

(b) if so, what is the number of said school buildings which are not properly maintained;

(c) whether it is also a fact that tuition fees range belween Rs. 30 and Rs. 60 per child in these schools; and

(d) if so, what steps Government propose to take in respect of these buildings and high tuition fees charged in such schools?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B, SHANKAR AN AND): (a) to (d) The requisite information is being collected and will be laid on the Table of the Sabha as soon as possible.

Purchase of cotton under the Monopoly Cotton Procurement Scheme

557. SHRI KRISHNA NAND JOSHI: Will the Minister of AGRI-CULTURE be pleased to state:

(«) whether it is a fact that the Maharashtra Government i_s required to purchase under its Monopoly Cotton Procurement Scheme all the cotton grown in that State;

(b) whether it is also a fact that in the $absenc_e$ of Governments purchas ing all the cotton produced in that State, the grower, have to sell it off to private traders at unremunerative prices; and

(c) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(lb) No, Sir.

(c) Question does not arist.